

Government of India
Ministry of Finance
Department of Expenditure

RAJYA SABHA
UNSTARRED QUESTION NO. 3562

ANSWERED ON TUESDAY, 27th MARCH, 2018
6th CHAITRA 1940 (SAKA)

PAYMENT OF SALARY/PENSION BEFORE 31ST MARCH

3562. SARDAR BALWINDER SINGH BHUNDER

Will the Minister of Finance be pleased to state:

- (a) Whether it is a fact that Government is contemplating to give salaries, pension etc. to Government employees before 31st March of each financial year in view of the preponement of presenting of General Budget and completion of financial business before 31st March; and
- (b) If not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI P. RADHAKRISHNAN)

(a) & (b): No Sir, there is no such proposal under consideration. The salary payment of Government employees is regulated as per "Central Government Account (Receipts and Payments) Rules, 1983". As per Section II – Personal Claims of Government Servants, Rule 64(1), "*pay and allowances are earned and shall be due for payment on the last working day of the month to which they relate. However, the pay and allowances for the month of March shall be paid on the first working day of April*".

Similarly, the pension of Central Government employees is governed by "Scheme for payment of Pensions of Central Government Civil Pensioners through Authorized Banks", As per section 12.10 of this scheme, "*The paying branch will credit the net amount of pension payable to the pensioner in his account on the last working day of the month to which the pension relates except the pension for the month of March which shall be credited on or after the first working day of April*".
